

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 407 of 2025**

Mahendra Singh

...Applicant

Versus

State of Haryana & Others

...Respondent(s)

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Date: 07.04.2026

Filed Through:



Rahul Khurana, Advocate
Counsel for Respondent No.3
9811894060
rkhuranalegal@gmail.com

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Reply by Divisional Forest Officer, Charkhi Dadri Respondent No. 3 On behalf of Respondent No. 1,2 & 3

Most Respectfully Showeth: -

1. That the Deputy Commissioner, Charkhi Dadri (Respondent No. 1) has, vide Memo No. 2933/MB dated 03.04.2026, directed and authorized the Divisional Forest Officer, Charkhi Dadri to file the reply before this Hon'ble Tribunal on behalf of Respondent No. 1. A Copy of the said authorization/memo is annexed herewith as **Annexure R/1**. Accordingly, the present reply is filed by the DFO, Charkhi Dadri on behalf of RespondentNo. 1 (Deputy Commissioner, Charkhi Dadri), Respondent No. 2 (PCCF, Haryana) and Respondent No. 3 (DFO, Charkhi Dadri).

2. That the present OA arises out of a letter petition alleging illegal tree cutting and illegal excavation of soil/stone from a mountain and pond by the Sarpanch, Gram Panchayat Kadma. The present reply is being filed on limited issue of plantation as discussed during course of hearing on 17.01.2026. The allegations made in OA are denied and liberty is being craved to file detailed reply, as and when required, with the permissions of this Hon'ble Tribunal.

3. That in compliance of the order dated 29.08.2025, a report dated 07.11.2025 and an additional report dated 12.01.2026 have already been filed. Copy of Joint Committee report dated 07.11.2025 and Additional Report dated 12.01.2026 are already on record.

4. That Gram Panchayat Kadma submitted a request letter dated 13.01.2026 (**Annexure-R/2**) to the Forest Department, Charkhi Dadri for plantation in the village. In pursuance of the said request, the Forest Department, Charkhi Dadri has planted 5,500 (Five Thousand Five Hundred) saplings on Gram Panchayat land just adjacent to the site in question in Village Kadma. The Forest Department has further committed to maintain, protect and nurture the said

plantation for atleast period of three (3) years from the date of plantation to ensure survival and growth of the saplings and Gram Panchayat Kadma assured the Forest Department to co-operate in developing green cover on Panchayat Land. The photos of plantation are annexed herewith as **Annexures-R/3**.

In view of the above stated facts and circumstances, it is humbly prayed that present reply be taken on record. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.

Date: 07.04.2026

Place: Charkhi Dadri


Divisional Forest Officer,
Charkhi Dadri

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AFFIDAVIT

I, Satish Kumar HFS, Divisional Forest Officer, Charkhi Dadri do hereby solemnly affirm and submit as under: -

1. That, I, the deponent herein is the authorized representative of Respondent No. 1, 2 and 3 and in the aforesaid official capacity is well conversant with the facts and circumstances of the case.
2. That I have gone through the contents of the accompanying reply which has been drafted under my instructions.


Deponent

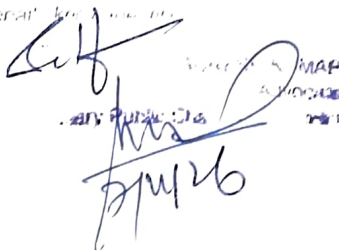
Verification

Verified at Charkhi Dadri on this 7th day of April, 2026 that the contents of the above para no. 1 to 2 are true and correct to the best of my knowledge based on the information derived from the official records and nothing has been concealed therefrom.


Deponent

Affidavit was read over to deponent who after understanding the same, stated that it was personal knowledge of deponent.

By -


Officer in Charge
Charkhi Dadri

From

Deputy Commissioner,
Charkhi Dadri.

To

District Forest Officer,
Charkhi Dadri.

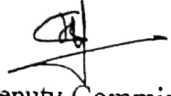
Memo No. 2933/MB

Date 03.04.2026

Subject-

O.A. No. 407/2025 Mahendra Singh vs. State of Haryana & Ors.

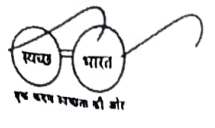
On the subject cited above you are hereby directed to file the reply on behalf of respondent no. 1 also, in compliance of the order dated 19.02.2026 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi above mention case which is pending for 08.04.2026, well in time to avoid any adverse order of the Hon'ble Tribunal.


Deputy Commissioner,
Charkhi Dadri.



सरपंच ग्राम पंचायत, कादमा

खण्ड: झोझू, जिला-च0 दादरी(हरि0)



क्रमांक...06.....

दिनांक.13/01/202

सेवा में,

वव राष्ट्रीय आयोग
वाड

विषय:- कादमा गांव की खाली पड़ी पंचायत भूमि पर पौधारीपण
करवाने बारे

श्रीमानजी,

उपरोक्त विषय में सर्वप्रथम पूर्व निर्दिष्ट किया जाता है कि कादमा

गांव की खाली पंचायत जमीन (मौदाई पहाड़ के साथ लगती पंचायत जमीन) व

इसके बाई पहाड़ में पौधारीपण करवाने का कष्ट करें।

व्यवसाय

Chandpatti
सरपंच
ग्राम पंचायत
कादमा (च0 दादरी)

Amxwe - R/9
175

6



Latitude: 28°26'45"
Longitude: 76°3'25"
Accuracy: 9.896 m
Time: 04-04-2026 11:58
Kadma P land

42



Latitude: 28°26'44"
Longitude: 76°3'26"
Accuracy: 3.79 m
Time: 04-04-2026 12:00
Kadma P land

43



Latitude: 28°26'45"
Longitude: 76°3'27"
Accuracy: 5.129 m
Time: 04-04-2026 12:02
Kadma P land

44



Latitude: 28°26'47"
Longitude: 76°3'24"
Accuracy: 4.1 m
Time: 04-04-202612:04
Kadma P land

45



Latitude: 28°26'43"
Longitude: 76°3'25"
Accuracy: 5.74 m
Time: 04-04-2026 11:56
Kadma P land

46

180

11

Latitude: 28°26'44"
Longitude: 76°3'25"
Accuracy: 6.201 m
Time: 04-04-2026 11:53
Kadma P land
chem - VWL TP
2025-26 Target-11 Ha



Latitude: 28°26'45"
Longitude: 76°3'25"
Accuracy: 4.882 m
Time: 04/04/2026 11:52
Kadma P land

48



Latitude: 28°26'46"
Longitude: 76°3'24"
Accuracy: 10.3 m



सरपंच ग्राम पंचायत, कादमा

खण्ड: झोझू, जिला-च0 दादरी(हरि0)



क्रमांक.....01.....

दिनांक.....

सेवा में

वन मण्डल अधिकारी

चरखी दादरी

विषय :- ग्राम पंचायत द्वारा पौधा रोपण करवाए जाने बारे।

श्रीमान जी

सर्विनय निवेदन यह है कि NCA द्वारा जो आदेश पौधा रोपण के लिए किए गए थे उनकी धूल आदेशों की पालना करते हुए ग्राम पंचायत कादमा द्वारा 280 पौधे लगाए दिए गए हैं और पाँच वर्ष तक ग्राम पंचायत कादमा के द्वारा देख रेख की जाएगी।

धन्यवाद

Chandpati

सरपंच

ग्राम पंचायत

कादमा (च0 दादरी)



Latitude: 28°26'29"

Longitude: 76°1'28"

Accuracy: 3.79 m

37





Latitude: 28°27'0"
Longitude: 75°59'43"
Accuracy: 3.79 m
39



Latitude: 28°26'29"
Longitude: 76°1'28"
Accuracy: 4.755 m
40